

Class-IV Posts (in Inferior Service) in the Gujarat Secretariat and Non Secretariat Offices Recruitment Rules, 2005

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Class-IV Posts (in Inferior Service) in the Gujarat Secretariat and Non Secretariat Offices Recruitment Rules, 2005

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India and in supersession of all existing rules regulating the recruitment to the posts of Class IV with any appellation in inferior Service in the Secretariat and non-Secretariat offices of the State of Gujarat, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the posts of Class-IV with any appellation in inferior Service in Secretariat and non-Secretariat offices, namely:-

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